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* IN THE HIGH COURT OF DELHI AT NEW DELHI

C.A.(COMM.IPD-PAT) 344/2022

ALERE SWITZERLAND GMBH

..... Appellant

Through: Mr. Ashutosh I

Kumar Mishra,

Advocate.

versus

CONTROLLER GENERAL OF PATENTS, DESIGNS AND

TRADEMARKS AND ANR.

..... Respondents

Through: Ms. Nidhi Raman, CGSC with Mr.

Zubin Singh and Mr. Mayank Sansanwal, Advocates for R-1 and 2

(M: 9555672532).

CORAM:

JUSTICE PRATHIBA M. SINGH

<u>ORDER</u>

% 21.07.2023

- 1. This hearing has been done through hybrid mode.
- 2. Ld. Counsel for the Appellant submits that he has filed an application for amendment of claims. He also seeks two weeks' time to file the rejoinder. Let the same be filed within two weeks.
- 3. List on 13th December, 2023.

PRATHIBA M. SINGH, J

JULY 21, 2023

mr/am